

II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

(a) Forty-third Annual Report and Accounts of the Himachal Pradesh Agro Industries Corporation Limited, Shimla, for the year 2012-13, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. *See* No. L.T. 5098/16/16]

III. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Agriculture and Farmers Welfare) and the National Seeds Corporation (NSC) Limited for the year 2016-17.

[Placed in Library. *See* No. L.T. 5097/16/16]

I. Notification of the Ministry of Agriculture and Farmers Welfare

II. Report and Accounts (2013-14) of Central Agricultural University, Imphal and related papers

III. Report and Accounts (2014-15) of Veterinary Council of India, New Delhi and related papers

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (श्री सुदर्शन भगत): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. A copy (in English and Hindi) of the Ministry of Agriculture and Farmers Welfare (Department of Animal Husbandry, Dairying and Fisheries) Notification F.No.12-5/2015-VCI, dated the 12th July, 2016, publishing the Veterinary Council of India Minimum Standards of Veterinary Education — (Bachelor of Veterinary Science and Animal Husbandry — Degree Course) Regulations, 2016, under sub-section (3) of Section 66 of the Indian Veterinary Council Act, 1984. [Placed in Library. *See* No. L.T. 5106/16/16]

II.(1) A copy each (in English and Hindi) of the following papers under sub-section (3) of Section 29 and sub-section (4) of Section 30 of the Central Agricultural University Act, 1992:—

- (a) Annual Report of the Central Agricultural University, Imphal, Manipur, for the year 2013-14.
 - (b) Annual Accounts of the Central Agricultural University, imphal, Manipur, for the year 2013-14, and the Audit Report thereon.
 - (c) Review by Government on the working of the above University.
 - (d) Review by Government of the Annual Accounts of the above University.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.
- [Placed in Library. See No. L.T. 5209/16/16]
- III. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 62 of the Indian Veterinary Council Act, 1984:—
- (a) Annual Report and Accounts of the Veterinary Council of India, New Delhi, for the year 2014-15, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Council.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 5105/16/16]

I. Notifications of the Ministry of Textiles

II. Report and Accounts (2014-15) of NJMC, Kolkata and related papers

III. Report and Accounts (2014-15) of BJEL, Kolkata and related papers

वस्त्र मंत्रालय में राज्य मंत्री (श्री अजय टमटा): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Textiles, under sub-section (2) of Section 3 of the Jute Packaging Material (Compulsory Use in Packing Commodities) Act, 1987:—
 - (1) S.O. 255 (E), dated the 27th January, 2016, regarding constitution of the Standing Advisory Committee (SAC) for a period of three years from the date of publication of this resolution.

[Placed in Library. See No. L.T. 5307/16/16]

- (2) S.O. 2224 (E), dated the 28th June, 2016, amending Notification No. S.O. 126 (E), dated the 14th January, 2016, to substitute certain entries in the original Notification.

[Placed in Library. See No. L.T. 5163/16/16]